

**IN THE INCOME TAX APPELLATE TRIBUNAL
“SMC” BENCH, MUMBAI**

**BEFORE SHRI PAVAN KUMAR GADALE, JM &
MS PADMAVATHY S, AM**

**I.T.A. No. 2756/Mum/2023
(Assessment Year: 2015-16)**

M/s Sterling Martek I Private Ltd. 308, Parimal CHS Ltd, R.B. Mehta Marg, Ghatkopar East, Mumbai-400077. PAN :AAOCS7981B	Vs.	ITO Ward-14(3)(4) Aayakar Bhavan, M.K. Road, Mumbai-400051.
Appellant)	:	Respondent)

CORRIGENDUM

Per Padmavathy S, AM:

In relation to the order passed in the case of the aforesaid assessee vide order dated 20.11.2023, the assessee has now filed a letter dated 25.01.2024 requesting for issuing a corrigendum effecting the change in PAN Number of the said order i.e. “AAMHS9553G”.

2. We have gone through the said letter and find merit in the same. We admit that this is a typographical error for which this corrigendum is hereby issued. In the PAN Number, the Tribunal has inadvertently held that “AAMHS9553G.” By this corrigendum we hereby modify the PAN Number to read as “AAOCS7981B.”

3. All the other contents in the said order shall remain un-amended and that this Corrigendum may be read as part and parcel of the order of the Tribunal dated 20.11.2023.

Order pronounced in the open court on 20-08-2024.

Sd/-
(PAVAN KUMAR GADALE)
Judicial Member

Sd/-
(MS. PADMAVATHY S)
Accountant Member

**SK, Sr. PS*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. DR, ITAT, Mumbai
4. Guard File
5. CIT

BY ORDER,
(Dy./Asstt. Registrar)
ITAT, Mumbai